

Potato Seed Centre at Thali, Tamil Nadu

4656. SHRI P. V. PERIASAMY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government propose to start Potato Seed Centre at Thali in Dharmapuri District, Tamil Nadu to meet the requirements of Potato seeds;

(b) if so, when; and

(c) other main features of the Centre?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) There is no proposal under consideration of the Government of India to start Potato Seed Centre at Thali in Dharmapuri District, Tamil Nadu.

(b) and (c). The question do not arise.

Major/Medium Irrigation Schemes

4657. SHRI C. VENUGOPAL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the progress of completion of the spill over projects in respect of major/medium irrigation schemes, in India and Tamil Nadu;

(b) the progress of new major/medium irrigation schemes taken up during the present Plan period in India and Tamil Nadu; and

(c) the role played by the Monitoring Organisations at Project level, State level and Central level for accelerating execution of schemes?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Major and medium irrigation schemes with an ultimate irrigation potential of 14.6 million ha., including 1.35 lakh ha. from schemes in Tamil Nadu, spilled

over into the V Plan. From these schemes, irrigation potential of 8 million ha. has been created so far, which includes 1.12 lakh ha. from schemes in Tamil Nadu.

(b) New major and medium irrigation schemes taken up for execution during the current Plan have an ultimate irrigation potential of 4.3 million ha. of which potential of 0.1 million ha. has since been created. The ultimate irrigation potential of such schemes in Tamil Nadu is 20,000 ha. and irrigation benefits from them have not yet started accruing.

(c) The Monitoring Organisations collect, collate and analyse the information regarding physical, financial progress and programmes, and about the availability of funds, key construction material, plant and machinery etc. Through close monitoring, all concerned are kept apprised of the progress of various components of the selected projects and the bottlenecks, retarding their progress, if any, get removed immediately thereby accelerating the execution of the schemes.

Many of the States have however yet to set up Monitoring Units at State and Project levels.

Cost of Production of Paddy

4658. SHRI B. K. NAIR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the average cost of production of one quintal of paddy during the past three years in Godavari Delta, Thanjavour, Palghat, Kuttavad (private cultivation) and Kayal lands under Government of Kerala; and

(b) whether Government encourage any scheme to help the cultivations in Kuttavad and lighten the burden of heavy cost?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The cost of cultivation studies organised through the Agricultural Universities etc. under the comprehen-

sive scheme for studying the cost of cultivation of principal crops are not designed to give separate estimates of cost of production of paddy for the areas specifically¹ mentioned in the question.

There is no direct cultivation of Kayal lands in Kuttanad by the State Government. A portion of Kayamkulam Kayal is being reclaimed and cultivation in the reclaimed land is being carried on by the State Government on an experimental basis. The reclamation work is still in progress.

(b) In order to help the cultivators in Kuttanad, Government are giving pumping subsidy and 50 per cent subsidy on soil ameliorants. In addition, Rs. 60/-per hectare towards cost of pesticides and Rs. 7.50 per hectare towards application charges are provided under the endemic area scheme, besides, a scheme for free supply of pumpsets is also in operation in Kuttanad.

बग सागर के बारे में समझौता

459. श्री रमापति सिंह : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सोन नदी के जल विवाद को हल करने के लिए मध्य प्रदेश, उत्तर प्रदेश एवं बिहार राज्य सरकारों के बीच वर्ष 1973 में वण सागर समझौता हुआ था;

(ख) क्या बिहार राज्य को मांग के विरुद्ध केवल 77.50 लाख एकड़ कीट जल का आवंटन किया गया था ;

(ग) क्या वण सागर समझौते के अनुसार जल का उचित बटवारा नहीं हुआ है;

(घ) क्या बिहार राज्य को वण सागर समझौते के अनुसार आवंटित 77.50 लाख एकड़ फीट जल उपलब्ध कराने के लिए प्रस्तावित तथा प्रस्तुत योजनाओं की स्वीकृति नहीं दी गई है; और

(ङ) क्या सरकार का विचार बिहार राज्य में सिंचाई सुविधाओं की व्यवस्था करने और कृषि उत्पादन बढ़ाने को सुनिश्चित करने के लिए शीघ्र व्यवस्था करने का है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क)से(ग). सितम्बर, 1973 में उत्तर प्रदेश, बिहार और मध्य प्रदेश के राज्यों के बीच वाणसागर परियोजना और सोन नदी के जल के उपयोग के बारे में एक अंतरराज्यीय समझौता हुआ था। इस समझौते के अनुसार बिहार को वाणसागर के जल-भंडार में से एक मिलियन एकड़ फुट जल का अधिकार है। यह स्वीकार कर लिया गया कि सोन बेसिन में बिहार की सिंचाई संबंधी आवश्यकताएं 8 मिलियन एकड़ फुट हैं, जिसमें से 7.75 मिलियन एकड़ फुट जल सोन नदी से आवंटित किया गया जिसकी 0.25 मिलियन एकड़ फुट तक की अनुपूर्ति गंगा नदी से जल पम्प करके की जा सकती है। बिहार के लिए सोन बेसिन में 8 मिलियन एकड़ फुट जल की उपलब्धता पर निर्भर परियोजनाओं का मंजूरी देना स्वीकार किया गया।

(घ) बिहार सरकार ने कुल 7.75 मिलियन एकड़ फुट जल के समुपयोजन वाली परियोजनाओं की जानकारी दी है। राज्य सरकार से अपनी रिपोर्टों को तदनुसार संशोधित करने का अनुरोध किया गया है।

(ङ) सिंचाई राज्य विषय है और सिंचाई स्कीमों का आयोजन और कार्यान्वयन राज्य सरकारों द्वारा अपनी विकास योजनाओं के अन्तर्गत किया जाता है। पांचवी योजना में बिहार में 14.1 लाख हेक्टेयर की अतिरिक्त सिंचाई क्षमता के सजन की परिकल्पना की गई है—4.7 लाख हेक्टेयर बहद और मध्यम स्कीमों से और 9.4 लाख हेक्टेयर लघु स्कीमों से। राज्य सरकार से